

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 49**

**C.P. (IB)/120(MB)2024**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **INDIAN BANK V/s GF TOLL ROAD PRIVATE LIMITED**

Section 7 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Adv. Rohit Gupta i/b Mulla and Mulla CBC is present. Adv. Anju Bhushan Gupta and Adv. Aditya Goel i/b ABG Lawyers and Solicitors LLP for Financial Creditor/Applicant a/w Mr. Navjeet Nirala, AR of Applicant present through VC.

The Ld. Counsel for the Respondent seeks further two (2) week time to file the Reply.

The Petitioner has no objection if the time is allowed. List this matter on Board on **08.05.2024**.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**